IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Item No. 113
(IB)-379/ND/2020

Under Section: 9 of IBC.

In the matter of:

Rambaran Singh Apex Pvt. Ltd.	**...**	**Applicant**
Vs		
Harji Engineering Works Pvt. Ltd.	**...**	**Respondent**

Order delivered on 20.02.2020

CORAM
DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

For the Applicant : Mr. Fanish Kumar Rai, Adv.
For the Respondent : Mr. Sahil Garg, Adv.
Mr. Devang Kumar, Adv.

ORDER

Learned counsel for the Corporate Debtor undertakes to file Vakalatnama within three days and reply within two weeks. Rejoinder, if any, within one week thereafter, with copy in advance to the other side. List on 19.03.2020.

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

MUKESH